GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION No. †5054 TO BE ANSWERED ON 1ST APRIL, 2025

Aquaculture Park under PMMSY

†5054. Dr Shivaji Bandappa Kalge:
Smt. Delkar Kalaben Mohanbhai:
Shri Bhumare Sandipanrao Asaram:
Shri Gyaneshwar Patil:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- (a) the number of aquaculture parks established so far under the Pradhan Mantri Matsya Sampada Yojana (PMMSY), in the country, State-wise;
- (b) the details and number of projects established and proposed to be established in Maharashtra, Dadra and Nagar Haveli and Madhya Pradesh under the PMMSY;
- (c) the number of MSMEs benefiting from the PMMSY in Maharashtra;
- (d) the details of funds allocated, disbursed and utilised under the PMMSY during the last five years, State-wise;
- (e) whether any study has been conducted on the impact of PMMSY during the last five years; and
- (f) if so, the details thereof, State-wise?

ANSWER

MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI GEORGE KURIAN)

- (a): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying under the Pradhan Mantri Matsya Sampada Yojana (PMMSY) has accorded approval to the proposal of various State Governments for development of 11 integrated aqua parks at a total cost of Rs 682.60 crore. The State-wise details of integrated aqua parks approved under PMMSY are furnished at Annexure-I.
- (b): The Department of Fisheries, Government of India under PMMSY has approved the fisheries developmental proposals of the Government of Maharashtra worth Rs.1447.67 crore with central share of Rs. 544.27 crore. The key project activities approved include; establishment of fish brood banks, hatcheries, inland aquaculture, cage culture, Re-circulatory Aquaculture Systems (RAS), biofloc tanks, biofloc fish culture, fish feed mills/plants, deep sea fishing vessels, up gradation of existing fishing vessels, ornamental fish rearing units, recreational fisheries, seaweed cultivation, disease diagnostic centre and quality testing labs and artificial reefs. To develop the post harvest infrastructure and cold chain facilities, the Department of Fisheries, Government of India has approved proposals of Government of Maharashtra for development of integrated modern fish landing centres, development of Mallet Bunder Fishing Harbour, State of art whole sale fish markets, ice plant/cold storages, fish marketing and fish transportation facilities.

The Department of Fisheries, Government of India under PMMSY has approved projects of Rs.135.17 crore to Union Territory of Daman & Diu and Dadra & Nagar Haveli for fisheries developmental activities namely development of a smart and integrated fishing harbour at Vanakbara in Diu, Establishment of new Seaweed bank, inland aquaculture, ornamental fish rearing units, cold storages, value added enterprise units, recreational fisheries, fish transport facilities, Deployment of Sagar Mitras and insurance of fishers.

The Department of Fisheries, Government of India under PMMSY accord approvals to the fisheries development proposal of Government of Madhya Pradesh at a total cost of Rs.899.25 crore with central share of Rs. 294.50 crore during the last four years (2020-21 to 2023-24) and current financial year(2024-25). The key activities approved include establishment of hatcheries, construction of Rearing & Grow-out ponds, Biofloc ponds, stocking of fingerlings in Reservoirs, development of ornamental and recreational fisheries, Re-circulatory Aquaculture System, Biofloc tanks, Cages in Reservoirs, pen culture in open water bodies, construction of Cold Storages/Ice Plants, Refrigerated vehicles, Insulated vehicles, Live fish vending Centres, two and three wheelers with Ice Boxes including e-rickshaws for fish vending, Fish Feed Mills/Plants, fish retail markets, fish kiosks, fish Value Add Enterprises Units, Disease diagnostic and quality testing labs, Matsya Seva Kendras, livelihood and nutritional support and Integrated Aqua Park.

- (c): The Government of Maharashtra has reported that three MSMEs beneficiaries have been benefited under the PMMSY Scheme in Maharashtra.
- (d) to (f): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying during the last four years (2020-21 to 2023-24) and current year(2024-25) has accorded approvals to the fisheries developmental proposals of various State Governments, Union Territories (UTs) and other implementing agencies amounting to Rs.20,990.79 crore with central share of Rs.8926.28 crore under the Pradhan Mantri Matsya Sampada Yojana (PMMSY). State-wise details of projects, central funds approved and central fund released under PMMSY during the last four years 2020-21 to 2023-24) and current year (2024-25) are furnished at Annexure–II. To evaluate the impact of PMMSY, an evaluation study has been undertaken through an independent agency.

Annexure-I

Statement referred to in reply to part (a) of Lok Sabha Unstarred Question No. 5054 for answer on 1st April, 2025 regarding Aquaculture Park under PMMSY: State-wise details of Integrated Aqua Parks approved under Pradhan Mantri Matsya Sampada Yojana

(Rs. In lakhs)

SI.No.	Name of the State	Physical (No.)	Project Cost	Central Share
1	Andhra Pradesh	1	8808.00	5285.00
2	Arunachal Pradesh	1	4359.04	3923.14
3	Assam	1	3296.61	2966.94
4	Chhattisgarh	1	3710.69	2226.41
5	Haryana	1	9890.00	4868.00
6	Madhya Pradesh	1	2500.00	1500.00
7	Nagaland	1	4234.99	3811.49
8	Odisha	1	10000.00	6000.00
9	Tamil Nadu	1	12771.00	7516.00
10	Tripura	1	4239.94	3815.95
11	Uttarakhand	1	4450.00	4005.00
Total		11	68260.27	45917.93

Statement referred to in reply to part (d) to (f) of the Lok Sabha Unstarred Question No. 5054 for answer on 1st April, 2025 regarding Aquaculture Park under PMMSY: State-wise details of projects & central funds approved and Central funds released during the last five years (2020-21 to 2024-25) under PMMSY

(Rs. in lakhs)

SI.		Total Project	Central	Funds
No.	State/UT	Cost	Share	Released
(i)	(ii)	(iii)	(iv)	(v)
1	Andaman & Nicobar	5867.10	3122.53	696.70
2	Andhra Pradesh	239872.67	55910.38	48211.79
3	Arunachal Pradesh	20028.09	13232.27	9847.62
4	Assam	53962.88	29682.11	20731.89
5	Bihar	54712.98	17365.23	7928.31
6	Chhattisgarh	92338.45	30404.41	20569.40
7	D & D& Dadra & NH	13516.89	13243.80	178.90
8	Delhi	533.25	286.08	163.30
9	Goa	11616.49	4849.74	4405.68
10	Gujarat	96068.53	29277.71	6516.70
11	Haryana	76086.75	26216.03	10151.73
12	Himachal Pradesh	15388.15	7861.50	3813.69
13	Jammu & Kashmir	15019.86	7773.04	7961.80
14	Jharkhand	43856.06	14818.28	11570.76
15	Karnataka	105634.95	36350.59	35958.72
16	Kerala	135811.54	57628.59	31842.33
17	Ladakh	3374.60	2036.76	1016.99
18	Lakshadweep	6763.48	4458.13	1419.12
19	Madhya Pradesh	89925.00	29449.98	19013.71
20	Maharashtra	144767.36	54426.66	27877.83
21	Manipur	20181.70	9584.33	2944.63
22	Meghalaya	13262.36	7425.73	3596.21
23	Mizoram	14785.80	8128.27	6347.38
24	Nagaland	16368.38	10543.52	6709.46
25	Odisha	113867.60	46425.75	25983.27
26	Puducherry	33866.46	22996.05	5713.91
27	Punjab	16792.95	4514.79	2476.27
28	Rajasthan	7095.14	2372.65	864.12
29	Sikkim	7827.43	4681.43	3300.05
30	Tamil Nadu	115284.67	44535.55	13631.12
31	Telangana	34117.09	10842.16	9582.93
32	Tripura	25862.81	14762.41	5859.84
33	Uttar Pradesh	129432.10	41230.99	28911.70
34	Uttarakhand	32297.07	16667.37	8780.37
35	West Bengal	54439.43	22554.70	5075.97
36	Others (Transponders, etc.)	36400.00	21840.00	0.00
35	Central Sector Projects	200052.82	163095.20	67426.90
Total A+B		2099078.88	892628.55	467081.07
